

Court No. - 29

Case :- SPECIAL APPEAL No. - 187 of 2018

Appellant :- Northern Coalfield Ltd. And Anr.

Respondent :- Sri Gopal Gupta

Counsel for Appellant :- Sunil Tripathi, Amitabh Trivedi

Counsel for Respondent :- Arvind Srivastava, R. Srivastava, Rishabh Kumar

Hon'ble Pritinker Diwaker, J.

Hon'ble Ashutosh Srivastava, J.

Shri Sandeep, appeared in the Court without gown, this is unfortunate.

However, considering the fact that the Shri Sandeep is a young lawyer, we could have refer the matter to the Bar Council also, but we are not referring the matter at this stage.

List this case after six weeks.

Order Date :- 14.3.2022

Ravi Prakash

(Ashutosh Srivastava, J.)

(Pritinker Diwaker, J.)